

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA)No.425/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Avis Tie-up Pvt Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manjiv Bhutera, Adv Petitioners

Ms

TIAINLA

Dy Director

o/o RD (ER)

MCA

Mr.

7.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

No time left.

List on 12/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)